COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,

MS.MRIDULA SHARMA (PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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cmmridulasharma.dhc@gov.in

## TRANSFER MATTERS FROM THE COURT OF HON'BLE DIVISION BENCH- V

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION			
FRESH MA	RESH MATTERS & APPLICATIONS						
	CRL.M.A. 7459/2025 CRL.M.(BAIL) 520/2025 In CRL.A386/2024	MOHD. WASEEM @ SONU @ SAUD V/s THE STATE GOVT. OF NCT OF DELHI	SANJAY SHARMA, MUTIUR REHMAN, UROOJ AHMAD KHAN	Listing Remarks: TRANSFER MATTER FROM THE COURT OF HON'BLE DB- 5			
		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL MUTIUR REHMAN (ADVMUTIUR@GMAIL KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL UROOJ AHMAD	SANJAY SHARMA (ADVOCATESANJAYSHARMA@YMAIL.COM)(9811512341)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUTIUR REHMAN (ADVMUTIUR@GMAIL.COM)(9870453468)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)				

COURT NO. 33
DIVISION BENCH- V
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3RD FEBRUARY, 2025, THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

\_\_\_\_\_

- 1. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.
- 2. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.

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Meeting No. 1669 92 0249

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You can also dial 210.4.202.4 and enter your meeting number.

Join by phone

Access Code: 1669 92 0249

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NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M..

https://forms.gle/LszUZHy9YMBfTrAu7

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION			
FRESH MA	RESH MATTERS & APPLICATIONS						
	CRL.M.A. 7459/2025 CRL.M.(BAIL) 520/2025 In CRL.A386/2024	MOHD. WASEEM @ SONU @ SAUD V/s THE STATE GOVT. OF NCT OF DELHI	SANJAY SHARMA, MUTIUR REHMAN, UROOJ AHMAD KHAN				
		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL MUTIUR REHMAN (ADVMUTIUR@GMAIL KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL UROOJ AHMAD	SANJAY SHARMA (ADVOCATESANJAYSHARMA@YMAIL.COM)(9811512341)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUTIUR REHMAN (ADVMUTIUR@GMAIL.COM)(9870453468)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)				

COURT NO. 41 HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MA	ATTERS & APPLICATIONS			
78	CM APPL. 14080/2025 CM APPL. 14081/2025 In W.P.(C)-12057/2019	M/S JAISHREE INDUSTRIES LIMITED V/s THE VICE CHAIRMAN DELHI DEVELOPMENT AUTHORITY AND ORS.	P K SHARMA, VIKHYAT OBEROI, VIKHYAT OBEROI	
	OTHER DETAILS OF ADVOCATES: P K SHARMA()(9899776633)(PETITIONER) NISHITA GUPTA(OFFICEOFVOBEROI@GMAIL.COM)(9916338183)(PETITIONER DSIIDCLC(DSIIDCLC@GMAIL.COM, ANUSALWAN@GMAIL.COM, RKDHAWAN9@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) NISHITA GUPTA AND SHIVAM PRAKASH (OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(PETITIONER) JAI SHREE (JAISHREEGRANITES@YAHOO.CO.UK, PSPKJURIS@GMAIL.COM, RKDHAWAN098@GMAIL.COM)(0)(RESPONDENT) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(RESPONDEN			

## ROOM NO. 104, FIRST FLOOR, BLOCK-A BEFORE MS. PANNA DUTTA, REGISTRAR (PHYSICAL HEARING COURT)

## AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc11

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.
ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.
[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LIS	TED BEFORE REGIST	RARS		
22	CM APPL. 6131/2023 In RFA-1025/2018	JAWAHAR LAL KAPOOR V/s SUBHASH KAPOOR	KARNAL SINGH & CO, VAIBHAV MEHRA, A K SEN & ASSOCIATES, VAIBHAV MEHRA, MINATI MURARI, SANJEEV SONI, RAJIV SINGH PILANIA	
		CARNAL SINGH & CO()(9873849307)(PETITIONER) KARNAL SINGH & CO()(9873849307)(PETITIONER) KARNAILSINGH(KARNAILSINGHLEGAL@YAHOOO.COM)(9999496017)(PETITIONER) VAIBHAV MEHRA(VAIBHAVMEHRA.ADV@GMAIL.COM)(9650077773)(PETITIONER) MINATI MURARI(MINATIMURARI@YAHOO.CO.IN )(9891404875)(RESPONDENT) SANJEEV SONI(SANJEEVSONIADVOCATE2@GMAIL.COM)(9873811588)(RESPONDENT) RAJIV SINGH PILANIA(ADVOCATERAJIVSINGHPILANIA@GMAIL.COM)(9818599779)(RESPONDENT)		

HIGH COURT OF DELHI 07.03.2025

REGISTRAR (LISTING)

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